NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 03/73(4)/Chd/2017

Bhagwant Singh Gujral	Petitioner.
Versus	
M/s Hind Motors (I) Ltd. & Anr.	Respondents.

Present: Mr. Ashok Sachdeva, Authorised Representative on behalf of petitioner.

Ms. Riya Bansal, Advocate for respondent company.

Mr. Satya Pal Singh for Registrar of Companies.

Same order as in CP No.07/73(4)/Chd/2017. Copy of the order be enclosed.

(Justice R P Nagrath)
Member (Judicial)

(Deepa Krishan) Member(Technical)

January 31, 2017